

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/24/2017
NAME OF THE PETITIONER(S) : ASHRAF ALI PATEL
NAME OF THE RESPONDENT(S) : PERAGO PROPERTY DEVELOPERS PVT LTD &
3ORS
UNDER SECTION : 241/242

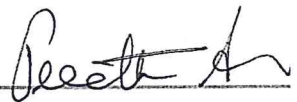
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Counsel for Respondent
1. Adv. Cyrus Tan



Preetni S. Arasu

Counsel for Petitioner



for Rajappal & Raghunathan
Advocates

ORDER

Counsel for petitioner present and stated that the senior counsel could not attend before this Tribunal today as he is held up in Mumbai and prayed for time to make submissions in relation to the report of the valuer. Counsel for respondents present and stated that they have not received the copy of the report. Counsel for petitioner is directed to furnish a copy of the report to the respondents. Time is enlarged at request. Put up on 13.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)